

3

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**O. A. No. 260/00698 OF 2014**  
**Cuttack, this the 19<sup>th</sup> day of September, 2014**

**CORAM  
HON'BLE MR. A.K. PATNAIK, MEMBER (Judl.)**

.....

1. K. Venkata Tarakeswar Rao,  
Aged about 54 years,  
Son of late K. Ramana Rao,  
Resident of Qtr. No. G-19/2,  
Type-III, Sector-C, PO- Railway Colony,  
Mancheswar, Bhubaneswar-17, Dist- Khurda.
2. Pabitra Mohan Pradhan,  
Aged about 54 years,  
Son of Jagannath Pradhan, Technician Grade-I.
3. R. Tarakeswar Rao,  
Aged about 53 years,  
Son of Late R. Simhachalam, Technician Grade-I.
4. Biseswar Naik,  
Aged about 52 years,  
Son of Late Gajendranath Naik, Technician Grade-II.
5. Kalipada Das,  
Aged about 47 years,  
Son of Late Jagannath Das, Technician Grade-II.
6. Manoranjan Sethi,  
Aged about 52 years,  
Son of Late Baidhar Sethi, Technician Grade-II.
7. Manoranjan Naik,  
Aged about 47 years,  
Son of Late Madan Mohan Naik, Technician Grade-II.
8. Prasanna Kumar Jena,  
Aged about 50 years,  
Son of Late Braj Kishore Jena, Technician Grade-II.
9. Santosh Kumar Swain,  
Aged about 54 years,  
Son of Late Balaram Swain, Technician Grade-III.
10. Aswini Kumar Khuntia,  
Aged about 52 years,  
Son of Late Nrusingha Charan Khuntia, Technician Grade-III.



11. Ramesh Chandra Marandi,  
Aged about 48 years,  
Son of Late Chottray Marandi, Technician Grade-II.
12. Budhuram Naik,  
Aged about 56 years,  
Son of Late Nilakantha Naik, Technician Grade-I.
13. B. Muruli,  
Aged about 54 years,  
Son of Late Venkatappudu, Technician Grade-I.
14. Balak Singh,  
Aged about 53 years,  
Son of Late Mhanti Singh, Technician Grade-I.
15. Ashok Kumar Hota,  
Aged about 52 years,  
Son of Bhaja Govinda Hota, Technician Grade-I.
16. B. Mohan Rao,  
Aged about 51 years,  
Son of B. Venkata Rao, Technician Grade-I.
17. Raghunath Dandapat,  
Aged about 41 years,  
Son of Bholeswar Dandapat, Technician Grade-III.
18. Khetra Mohan Nayak,  
Aged about 48 years,  
Son of Late Somanath Nayak, Technician Grade-II.
19. Sangram Kumar Dash,  
Aged about 28 years,  
Son of Siba Prasad Dash, Technician Grade-III.
20. Narayan Chandra Swain,  
Aged about 57 years,  
Son of Late Daitari Swain, Technician Grade-II.
21. Surasen Mohnaty,  
Aged about 53 years,  
Son of Late Laxman Mohanty, Technician Grade-II.
22. Gyan Prakash Arya,  
Aged about 25 years,  
Son of Mahendra Singh, Technician Grade-III.
23. Girish Chandra Kabata,  
Aged about 53 years,  
Son of Late Kanduri Charan Kabata, Technician Grade-II.

*V. A. Rao*

24. Prahallad Sethy,  
Aged about 51 years,  
Son of Baidhar Sethy, Technician Grade-II.

25. Narasingha Rout,  
Aged about 51 years,  
Son of Shankar Rout, Technician Grade-II.

26. Dibakar Behera,  
Aged about 56 years,  
Son of Late Baidhar Behera, Technician Grade-II.

27. R. Venkata Ramana Murty,  
Aged about 54 years,  
Son of Late R.C.Rama Murty, Technician Grade-I.

28. Ratnala Satyanarayan,  
Aged about 48 years,  
Son of Late J. Choudhury, Technician Grade-II.

29. Hemdar Mahanta,  
Aged about 53 years,  
Son of Pitambar Mahanta, Technician Grade-I.

All the applicants are at present working under Workshop Personnel Officer, Carriage Repair Workshop, E.Co.Rly., Mancheswar, Bhubaneswar, Dist.- Khurda, Odisha.

.....Applicants

Advocate(s)... M/s. N.R. Routray, Smt. J. Pradhan, T.K. Choudhury, S.K.Mohanty

### VERSUS

Union of India represented through

1. The General Manager,  
East Coast Railway, E.Co.R.Sadan,  
Chandrasekharpur, Bhubaneswar,  
Dist-Khurda, Odisha.
2. Chief Personnel Officer/  
East Coast Railway, E.Co.R.Sadan,  
Chandrasekharpur, Bhubaneswar,  
Dist-Khurda, Odisha.
3. Chief Mechanical Engineer/  
East Coast Railway, E.Co.R.Sadan,  
Chandrasekharpur, Bhubaneswar,  
Dist-Khurda, Odisha.



4. Secretary,  
Railway Board, Rail Bhawan,  
New Delhi- 110001.
5. Chief Workshop Manager,  
Carriage Repair Workshop, East Coast Railway,  
At/PO- Mancheswar, Bhubaneswar,  
Dist-Khurda, Odisha.
6. Workshop Personnel Officer/  
Carriage Repair Workshop/East Coast Railway,  
At/PO- Mancheswar, Bhubaneswar,  
Dist-Khurda, Odisha.

..... Respondents

Advocate(s)..... Mr. T. Rath

.....

### O R D E R (ORAL)

#### A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. N.R.Routray, Ld. Counsel for the applicants, and Mr. T.Rath, Ld. Standing Counsel for the Railways, on whom a copy of this O.A. has already been served.

2. M.A. No. 767/14 filed by the applicants to prosecute this case jointly is allowed. M.A. is, accordingly, disposed of.
3. Applicants, in this O.A. filed under Section 19 of the Administrative Tribunals Act, 1985 prays for a direction to quash the decision for re-designation of two Senior Technicians and two Technician Grade-I posts under Srl. No.1 of order dtd. 26.06.2014 under Annexure-A/7 so far it relates to SMW category and further for direction to Respondent Nos. 5 and 6 to enhance the trade of SMW category proportionately against the 100 sanction post as per order dtd. 18.06.2014 of Respondent No.2. Mr. N.R.Routray, Ld. Counsel for the applicant, submitted that putting forth their



grievance, the applicants made combined representation on 28.07.2014 vide Annexure-A/8 followed by reminder dated 21.08.2014 under Annexure-A/9 before Respondent No.5 but till date no response has been communicated to the applicants on their representations.

4. Mr. T. Rath, Ld. Standing Counsel for the Railways, submits that he has no immediate instruction so far as the pendency of the representations is concerned.

5. Since the positive case of the applicants is that their representations are still pending with Respondent No. 5, at this stage, without entering into the merit of this case, I dispose of this O.A. by directing Respondent No. 5 to consider the representations under Annexures-A/8 and A/9, if the same are still pending with him, and communicate the decision thereof to the applicants within a period of 60 days from the date of receipt of a copy of this order. It is further made clear that status quo as of date so far as re-designation is concerned will be maintained till then. No costs.

6. As agreed to by Ld. Counsel for both the sides, copy of this order, along with paper book, be sent to all the Respondents by Speed Post at the cost of the applicants for which Mr. Routray undertakes to file the postal requisites by 22.09.2014.

*A.K.PATNAIK*  
(A.K.PATNAIK)  
MEMBER(Judl.)